

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 110(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

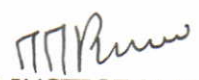
NAME OF THE COMPANY M/s. Connaught Plaza Restaurants Ltd.

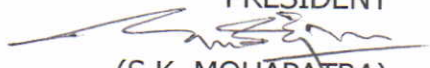
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	TEJAS KARIA			
2.	KARAN MEHRA		Adv. for Petitioners	
3.	PRITPAL SINGH NISJAR			
4.	MANAVENDRA MISHRA			
5.	ABINASH BARIK.			
1.	MR. ARUN KATHPALIA, SR. ADV.		for Resp No. 8	
2.	MR. SATYAJIT SARNA, ADV.			
3.	MR. MOHIT NEGI, ADV			

Order

Arguments by learned counsel for R8 remained part heard. List on 17.10.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

30.9.2016
(P.K.Sud)